

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501
IB-241/ND/2022

IN THE MATTER OF:

SJM Investments (Delhi) Pvt. Ltd.

....Applicant

Vs.

Devindu Buildtech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of the Applicant. In the interest of justice and fair play, the matter is now listed on **05.06.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)